

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1424
ANSWERED ON:13.12.2013
MICRO FINANCE INSTITUTIONS
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Will the Minister of FINANCE be pleased to state:

- (a) the number of micro finance institutions registered with the Reserve Bank of India (RBI) as on date, State/UT-wise;
- (b) whether there is a lot of potential for development of financial services like micro finance in the country;
- (c) if so, the details thereof, State/UT-wise including Bihar and the reaction of the Government thereto; and
- (d) the steps taken/being taken by the Government to develop micro finances in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): Reserve Bank of India (RBI) has informed that 33 Non Banking Finance Companies (NBFCs) are registered with it as Non Banking Finance Companies-Micro Finance Institutions (NBFC-MFIs). The State/UT-wise list of the micro finance institutions registered with the Reserve Bank of India (RBI) as NBFC-MFIs is at Annexure. Out of these, Bandhan Financial Services Private Limited, Satin Creditcare Network Ltd and Village Financial Services Private Limited are working in Bihar.

(d) In order to provide a statutory framework for the promotion, development, regulation and orderly growth of micro finance institutions the Government has introduced, "The Micro Finance Institutions (Development and Regulation) Bill, 2012" in the Lok Sabha in May 2012. In order to provide equity and quasi-equity to Micro Finance Institutions (MFIs), the India Microfinance Equity Fund has been set up with Small Industries Development Bank of India (SIDBI), with a corpus of Rs.300 crore.